

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27178/2020

(Arising out of impugned final judgment and order dated 16-10-2019 in TTRD No. 14/2017 passed by the High Court Of Judicature At Allahabad)

THE COMMISSIONER, COMMERCIAL TAX, U.P. LUCKNOW

Petitioner(s)

VERSUS

S/S MANSION CABLE NETWORK PVT. LTD.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.4078/2021-CONDONATION OF DELAY IN FILING and IA No.4079/2021-EXEMPTION FROM FILING O.T.)

Date : 18-01-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR
Ms. Nidhi Dwivedi, Adv.
Mr. Soumya Ranjan Paikray, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Dasti, in addition, is permitted.

List along with SLP (C) Nos.8156-8157/2015 on 19.02.2021.

If the connected matter is not ready, let it be listed along with Office Report.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(VIDYA NEGI)
COURT MASTER